

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.2658 of 2022**

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LAW Foundation

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Vishal Kumar Singh, Advocate  
Mr. Anupam Prabhat Shrivastava, Advocate  
Ms. Shalini, Advocate  
Ms. Akanksha Malviya, Advocate  
For the Respondent/s : Mr. Ajay Kumar Rastogi, AAG-10

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**CORAM: HONOURABLE THE CHIEF JUSTICE**  
**and**  
**HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH**  
**ORAL ORDER**

**(Per: HONOURABLE THE CHIEF JUSTICE)**

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**(The proceedings of the Court are being conducted by Hon'ble the Chief Justice/ Hon'ble Judges through Video Conferencing from their residential offices/residences. Also, the Advocates and the Staffs joined the proceedings through Video Conferencing from their residences/offices.)**

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2      04-03-2022                      Despite repeated calls, none has entered appearance on behalf of the State.

We find that Mr. Ajay Kumar Rastogi, learned Additional Advocate General No. 10 is connected through digital mode.

As such, we request him to appear in the matter and file



response within a period of two weeks from today. Rejoinder thereto, if any, be filed within a period of one week thereafter.

List this case on 08.04.2022.

**(Sanjay Karol, CJ)**

**( Mohit Kumar Shah, J)**

P.K.P./Amrendra

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